

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 152 OF 2016 &
IA No. 1162 of 2018**

Dated: 30th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

NTPC Ltd.

... Appellant(s)

Vs.

Central Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s)

: Ms. Shikha Ohri
Ms. Ankita Bafna

Counsel for the Respondent(s)

: Mr. Sethu Ramalingam for R-1

ORDER

As agreed by the learned counsel appearing for the parties, list the matter for hearing on **8-10-2018**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/js